

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.3462
TO BE ANSWERED ON 08.08.2018

CHANGE IN PASSPORT LAWS

3462. SHRI G. M. SIDDESHWARA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is considering to bring a change in passport laws to exempt infants from being physically present for a biometric finger print;
- (b) if so, the details thereof;
- (c) whether the Government has received any representations in this regard; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) The Ministry issued policy direction on 28 September, 2017 exempting infants/minor children below the age of five years from giving biometrics (10 fingerprints) to the Passport Issuing Authority for processing of their applications related to passport services. The infant/minor children upto the age of 5 years are, however, required to be physically present at the Passport Seva Kendra for capturing their photograph to be printed on the passport.

(c) & (d) Yes. The Ministry of External Affairs received a representation requesting for exemption of new borns being physically present at the Passport Seva Kendra for biometric finger print for issue of passports.
